IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr. Appeal (SJ). No. 222 of 2014

Jagdish Prasad Sinha … Appellant

Versus

The State of Jharkhand through C.B.I. … Respondent

CORAM: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Appellant : Mr. Rajesh Kumar, Advocate
For the C.B.I. : Mrs. Nitu Sinha, Spl. P.P.

Order No.05 Dated- 29.06.2020

Heard the parties through video conferencing.

The learned counsel for the appellant prays for time.

Prayer for time is allowed as the last chance.

List this appeal, ten weeks after the lockdown period is over.

(Anil Kumar Choudhary, J.)

Sonu-Gunjan/